

Rajya Sabha

List of Questions for ORAL ANSWERS

to be asked at a sitting of the Rajya Sabha to be held on
Wednesday, July 28, 2021/ 06 Shrawana, 1943 (Saka)

**(Ministries : Civil Aviation; Cooperation; Home Affairs; Housing and Urban Affairs;
Labour and Employment; Petroleum and Natural Gas; Social Justice and
Empowerment; Steel)**

Total number of questions -- 15

Employment opportunities for youth

91 **Shri Rajmani Patel:**

Will the Minister of **Labour and Employment** be pleased to state:

- (a) whether any action has been taken by Government to provide employment opportunities to the youth of the rural areas of the country particularly after second wave lockdown due to the COVID-19 pandemic;
- (b) whether Government has any concrete plan for re-employment of those who have lost their employment due to the COVID-19 pandemic; and
- (c) if so, the details of the sectors for their re-employment and in what manner they will be re-employed?

Assistance provided under AMRUT

92 **Shri G.C. Chandrashekar:**

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- (a) the cities covered under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT), State-wise and the services and facilities provided/being provided;
- (b) whether assistance is being provided by the World Bank or any other Foreign Financial Institutions under AMRUT;
- (c) if not, the steps taken/being taken by Government to raise the funds required for AMRUT; and
- (d) the time-period for developing the cities covered under AMRUT, city-wise and the action taken to adhere to the timeline?

Death of labourers due to accidents in industries

93 # **Shri Ram Vichar Netam:**

Will the Minister of **Labour and Employment** be pleased to state:

- (a) the total number of labourers died in the accidents occurring in various industries in Chhattisgarh, since the year, 2018 till date, year-wise and district-wise details thereof;
- (b) the number of such families of the deceased labourers which have been provided with compensation, financial assistance, pension and appointment on compassionate grounds

along with the number of such cases still pending; and

(c) whether Government has taken any action against the persons responsible for the safety lapses which caused death of the labourers in the industries, if so, the details thereof?

Uniform policy for naming and renaming of airports across the country

94 **Smt. Shanta Chhetri:**

Will the Minister of ***Civil Aviation*** be pleased to state:

- (a) whether there is a uniform policy to name and rename airports across the country; and
- (b) if so, the details thereof and if not, the reasons therefor?

Price hike of petroleum products

95 **Shri Tiruchi Siva:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the details of the price hike of petrol and diesel during the last six months, State-wise;
- (b) whether Government has taken any steps to address the price hike of petrol and diesel; and
- (c) if so, the details thereof and, if not, the reasons therefor?

Improvements in living standard in cities

96 **Shri Sambhaji Chhatrapati:**

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) whether Government in consultation with respective State Governments intends to improve the living conditions in the cities which have ranked fairly low in Ease of Living Index-2020;
- (b) if so, the details thereof; and
- (c) the major areas in which these cities have scored so low?

Empowerment of domestic workers

97 **Dr. Amar Patnaik:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) whether there are 39 lakh domestic workers across India as per the latest statistics of the National Sample Survey Organisation (NSSO);
- (b) whether there is any progress on the Draft National Policy of Domestic Workers, if so, details thereof and if not, reasons therefor;
- (c) whether there is an intention to ratify the ILO Convention on Domestic Workers which has been signed by India, if not, the reasons therefor;
- (d) whether any other schemes or policies are underway to protect the rights of domestic workers; and
- (e) if so, the details thereof and if not, the reasons therefor?

Taxes levied on petrol and diesel

98 **Shri Elamaram Kareem:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the details of various taxes and duties levied by the Central Government and State Governments on petrol and diesel in the country;

- (b) the amount collected by Centre and by each State, as on 01-07-2021, for a litre of petrol and diesel;
- (c) the impact of daily revision of prices on retail consumers; and
- (d) the reasons for increasing prices of petrol and diesel despite decline in global crude oil prices?

Unemployment rate in the country

99 # Shri Vishambhar Prasad Nishad:

Will the Minister of **Labour and Employment** be pleased to state:

- (a) the details of increase in the rate of unemployment during last three years;
- (b) the figures for increase in unemployment due to imposition of lockdown during COVID-19 period, the details thereof; and
- (c) the figures regarding increase in unemployment after demonetization, the details thereof?

Increase in wages of labourers

100 Shri P. Bhattacharya:

Will the Minister of **Labour and Employment** be pleased to state:

- (a) whether Government has taken any decision to increase the wages of labourers including agricultural labourers in view of the rising prices in the country;
- (b) if so, the details thereof;
- (c) whether there is any mechanism in place to ensure the payment of minimum wages fixed by Government; and
- (d) if so, the details thereof?

Child care allowance to Divyang women

101 # Shri Neeraj Dangi:

Will the Minister of **Social Justice and Empowerment** be pleased to state:

- (a) whether Government pays the child care allowance to Divyang women;
- (b) if so, the amount of such allowance along with the increase made in the allowance during the last three years;
- (c) the State-wise and year-wise details of funds allocated during the last three years, including district-wise details with respect to Rajasthan; and
- (d) the quantum of consequential financial burden likely to occur upon Government exchequer?

Safety and economic well being of Kashmiri Pandits and other minorities

102 Shri Sanjay Raut:

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether Government is aware that many Kashmiri Pandits have become insecure in the last few years and they fear they could be target of a false flag operation;
- (b) if so, the details thereof and Government's response thereto;
- (c) the number of Kashmiri Pandits and Dogra Hindu families currently staying in the Valley and their demands to Government; and
- (d) the details of steps taken or proposed to be taken by Government for the safety and economic well-being of the minorities in Kashmir, especially the non-migrant Kashmiri Pandits, Sikhs and Shias?

Help to domestic air cargo sector

103 **Shri K.C. Ramamurthy:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that air cargo sector has picked up very well in spite of slump in passenger sector;
- (b) whether the Ministry has any plans to help domestic air cargo sector, which to some extent, help aviation sector; and
- (c) if so, the details thereof?

Right to identify and list backward classes

104 # **Shri Sushil Kumar Modi:**

Will the Minister of **Social Justice and Empowerment** be pleased to state:

- (a) whether it is a fact that the right to identify and list backward classes has been taken away from the States and given to the Central Government by the 102nd amendment of the Constitution;
- (b) whether it is also a fact that the Supreme Court has rejected the review petition filed to retain the right of States to list backward classes; and
- (c) if so, whether Government proposes to retain the right of States by amending the Constitution?

ARHCs construction by private companies

105 **Shri T.G. Venkatesh:**

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- (a) whether Government is contemplating on allowing private companies to construct the houses to be given on rent to the general public at cheaper rates under Affordable Rental Housing Complexes (ARHCs) scheme;
- (b) if so, the details thereof; and
- (c) whether any modalities have been chalked out with regard to rent, maintenance and rights of owners on such housing complexes?

New Delhi
The The 20th July, 2021
 29 Ashadha 1943 (Saka)

Desh Deepak Verma,
 Secretary-General.

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